

LOK SABHA DEBATES

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LOK SABHA

Saturday, October 30, 1976/Kartika 8,
1898 (Saka)

The Lok Sabha met at Eleven of the
Clock

[MR. SPEAKER in the Chair]

PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER INDUSTRIES (DEVELOPMENT AND REGULATION) ACT AND REVIEW AND REPORT OF MACHINE TOOL CORPORATION OF INDIA, LTD., AJMER, FOR 1974-75.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI A. P. SHARMA): On behalf of Shri T. A. Pai I beg to lay on the Table—

(1) A copy of Notification No. S.O. 683(E) (Hindi and English versions) published in Gazette of India, dated the 19th October, 1976, issued under sub-section (1) of section 9 of the Industries (Development and Regulation) Act, 1951. [Placed in Library. See No. LT-11444/76].

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Machine Tool Corporation of India Limited, Ajmer, for the year 1974-75.

(ii) Annual Report of the Machine Tool Corporation of India Limited Ajmer, for the year 1974-75 along with the Audited Accounts and the comments of the Comp-

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troller and Auditor General thereon.

[Placed in Library. See No. LT-11445/76].

HALF-YEARLY REPORT OF THE COIR BOARD

SHRI A. P. SHARMA: I beg to lay on the Table a copy of the Half-yearly Report (Hindi and English versions) on the activities of the Coir Board and the working of the Coir Industry Act, 1953 for the period from 1st April, 1975 to 30th September, 1975, under sub-section (1) of section 19 of the Coir Industry Act, 1953 [Placed in Library. See No. LT-11446/76].

NOTIFICATIONS UNDER ESSENTIAL COMMODITIES ACT

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHEB P. SHINDE): I beg to lay on the Table a copy each of the following Notifications under sub-section (6) of section 3 of the Essential Commodities Act, 1955.

(1) The Wheat Roller Flour Mills (Licensing and Control) Amendment Order, 1976 (Hindi and English versions) published in Notification No. G.S.R. 1296 in Gazette of India, dated the 4th September 1976.

(2) The Inter-Zonal Wheat and Wheat Products (Movement Control) Third Amendment Order, 1976 (Hindi and English versions) published in Notification No. G.S.R. 804(E) in Gazette of India dated the 15th September, 1976.

(3) The Delhi Roller Mills Wheat Products (Ex-mill and Retail) Price Control (Second Amendment) Order, 1976 (Hindi and English versions) published in

Notification No. 809(E) in Gazette of India, dated the 20th September, 1976.

- (4) The Rice and Paddy (Southern Zone) Movement Control Order, 1976 published in Notification No. G.S.R. 832(E) in Gazette of India, dated the 6th October, 1976.
- (5) The Northern Rice Zone (Movement Control) Amendment Order 1976 (Hindi and English versions) published in Notification No. G.S.R. 835(E) in Gazette of India, dated the 8th October, 1976.
- (6) G.S.R. 836(E) (Hindi and English versions) published in Gazette of India, dated the 8th October, 1976 rescinding certain Orders.
- (7) The Inter-Zonal Wheat and Wheat Products (Movement Control) Fourth Amendment Order, 1976 published in Notification No. G.S.R. 844(E) in Gazette of India, dated the 13th October, 1976.
- (8) The Inter-Zonal Wheat Products (Movement Control) Order, 1976 published in Notification No. G.S.R. 845(E) in Gazette of India dated the 13th October, 1976.

[Placed in Library. See No. LT-11447/76].

NOTIFICATION CONTAINING ERRATA TO NOTIFICATION NO. S.O. 327(E) UNDER GENERAL INSURANCE BUSINESS

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI): I beg to lay on the Table a copy of Notification No. S.O. 3536 (Hindi and English versions) published in Gazette of India, dated the 8th October, 1976 containing Errata to Notification No. S.O. 327(E), dated the 29th April, 1976, laid under section 17 of the General Insurance Business (Nationalisation) Act, 1972. [Placed in Library. See No. LT-11448/76].

11.02 hrs.

BUSINESS OF THE HOUSE

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): With your permission, Sir, I rise to announce that Government Business in this House during the week commencing 1st November, 1976, will consist of:—

- (1) Consideration of any item of Government Business carried over from today's Order Paper.
- (2) Discussion and voting on:
 - (i) Supplementary Demands for Grants (Railways) for 1976-77.
 - (ii) Demands for Excess Grants (Railways) for 1974-75.
 - (iii) Supplementary Demands for Grants (General) for 1976-77.
 - (iv) Supplementary Demands for Grants (Gujarat) for 1976-77.
- (3) Introduction, consideration and passing of the Pondicherry Appropriation (No. 4) Bill, 1976.
- (4) Consideration and passing of the Electricity (Supply) Amendment Bill, 1976.

श्री राजाबख्तर खान्दानी (पटना) :
प्रभुजी महोदय, नान-भाकिविषयस बिजनेस के बारे में कुछ नहीं कहा है। हम लोगों ने बहुत से सवाल रखे हैं।

MR. SPEAKER: I have called a meeting of the Business Advisory Committee to decide on this.

SHRI D. N. TIWARY (Gopalganj): Bihar was ravaged by floods. This is a subject of great importance, but so far we have not discussed this thing here. There should be some time for discussion of the flood situation of Bihar.